Financial help by nationalised banks to unemployed youth

2500. SHRI KAPIL VERMA:

SHRIMATI VEENA VERMA:

SHRI BHASKAR ANNAJI MA-SODKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that nationalised banks have formulated plans for financial help to unemployed youth for self-employment;

(b) if so, what are the details thereof; and

(c) whether any targets have been fixed. if so what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFA-IRS IN THE MINISTRY OF FINANCY. (SHRI EDUARDO FALEIRO); (a) and (b) Under the "Scheme for providing Sell Employment to Educated Unemployed Youth" (SEEUY) banks give composite loans not exceeding Rs. 35,000/. for industrial ventures, Rs. 25,000/- for service ventures and Rs. 15,000/2 for business ventures. Government provides capital subsidy at the rate of 25 per cent of the project . cost. The rate of interest on loans is 10 per cent p.a. in the backward areas and 12 per cent p.a. in the other areas. For eligibility the family income of the applicant should not exceed R₅ 10,000/_ per It covers all educated unemployed year youth within the age group of 18 to 35 years and having minimum education upto matriculation. Persons qualified from Indus-Training Institutes are also eligible. trial The scheme covers the entire country excepting metroplolitan cities/towns having a population of 10 lakhs and above as per of the sanctions is reserved for Scheduled 1981 census. A minimum of 30 per cent Caste/Scheduled Tribe beneficiaries

(c) There is n_0 bank-wise target as such. However, the annual target of 2.5 lakhs beneficiaries has been fixed for the country as a whole during the current financial year which has been allocated amongst all the States/Union Territories.

Filling up of Vacaucies of non-official directors in Banks

to Questions

2501. DR. BAPU KALDATE: SHRI TALARI MANOHAR:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have filled up all the vacancies of non-official directors in the nationalised banks;

(b) if so, what are the details thereof; and

.(c) if not, what are the reasons therefor and the names of the banks where such vacancies are yet to be filled up?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFA-IRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) and (c) Process of identification of suitable names for nomination as non official Directors o_n the Boards of all the 20 nationalised banks is already in hand.

Import-export of agricultural commodities by STC

2502. SHRI ASHOK NATH VERMA: Will the Minister of COMMERCE be pleased to state:

(a) what are the names of the countries to which the State Trading Corporation exported agricultural commodities; itemwise and with the quantity during the last three years:

(b) what is the amount of foreign exchange earned therefrom, countrywise:

(c) what are the names of the countries from which State Trading Corporation imported agricultural commodities, itemwise and quantitywise during the last 3 years: and

(d) the price at which State Trading Corporation sold agricultural items to the actual users itemwise with per quital during the last three years?